

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 290 OF 2015 &  
IA NOS. 470 OF 2015 & 11 OF 2016 AND  
APPEAL NO. 297 OF 2015 &  
IA NO. 12 OF 2016**

**Dated : 4<sup>th</sup> October, 2016**

**In the matter of:**

**APPEAL NO. 290 OF 2015 &  
IA NOS. 470 OF 2015 & 11 OF 2016**

BSES Yamuna Power Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

**APPEAL NO. 297 OF 2015 &  
IA NO. 12 OF 2016**

BSES Rajdhani Power Ltd.	...	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission	...	Respondent(s)

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

**ORDER**

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **17.11.2016.**

Court Master

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